

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/9411 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the ¹⁶ 18 September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJKA/7718/2024 dtd. 13.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Civil Vacation from 07.10.2024 to 20.10.2024, along with station leave permission**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/9412 - 9413 /A, dated , 18-09-24
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

